

point is Rs. 1750.00 per thousand cubic metres, excluding royalty, taxes and transport charges, For gas supplied on HBJ pipeline, transport charges @ Rs. 850.00 per thousand cubic metres are payable. The price of gas in the North East region is Rs. 1000/- per thousand cubic metres, with a discount upto a maximum of Rs. 400/- per thousand cubic metres on a case-to-case basis. A concessional price of Rs. 3723 per tonne ex-storage point (excluding taxes and duties and cost of transportation) is available for Naphtha supplied for fertilizer use.

Guidelines to Chemical Processing Industries

3086. SHRI V. SREENIVASA PRASAD: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have recently recommended some guidelines for improvement of safety control system in chemical processing industries;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by Union Government against those chemical processing industries which violate these guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c). The safety in Chemicals Processing Industries is governed by the provisions contained in the Factories Act.

The guidelines for improvement and safety control system are issued from time to time and implementation is with the State Government.

MOU Between HAL and Fokker

3087. SHRI SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Hindustan Aeronautics Limited and the Fokker of the Netherlands have recently signed a Memorandum of Understanding for setting up a maintenance and service centre in India;

(b) if so, the details of location thereof;

(c) whether MOU is also to cover maintenance of Fokker aircraft in operation in India by private airlines; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Kanpur has been provisionally selected for setting up of the facility.

(c) Yes, Sir.

(d) A memorandum of understanding has been signed between Hindustan Aeronautics Limited (HAL) and Fokker aircraft B.V. Netherlands, on 24 February, 1994 which, starting July 1994, appoints HAL as the authorised agency to carry out maintenance and servicing of Fokker F-27 aircraft, with a provision for extension to maintenance of F-50 aircraft, operating in India and the Asia-Pacific region.